

(2) In Judicial Form No. 35 (Warrant of commitment on a sentence of imprisonment or fine or both in pursuance of an order passed on appeal)–

(a) against the seal at the left hand bottom, the following particulars shall be added, namely :–

“Release on bail by Court :–

1. Order number and date.
2. Date of actual release.
3. Date of re-arrest.”;

(b) the following note shall be added at the bottom :–

“Note – Particulars regarding bail, etc., should be properly filled in against respective columns shown near the seal.”